

Listed on : 27.02.2017

Court No. :

Item :

SECTION-II

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 1129 OF 2017

WITH

CRIMINAL MISCELLANEOUS PETITION NOS. 3770 & 3771 OF 2017

(Applications for filing certain relevant documents and exemption from filing official translation)

Piareya Ji & Ors.

... Petitioner(s)

VERSUS

State of Uttar Pradesh

... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 13th February, 2017 when the Court was pleased to pass the following order:

"The matter is adjourned for two weeks as prayed for."

It is submitted that Counsel for the Petitioners has on 23rd February, 2017 filed additional documents alongwith applications for filing certain relevant documents and exemption from filing official translation (in the form of paper books). The said applications have been registered as Criminal Misc. Petition Nos. 3770 & 3771 of 2017 respectively. Copy of the same is circulated herewith for kind perusal of the Hon'ble Court.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 23rd day of February, 2017.

ASSISTANT REGISTRAR

COPY TO:

Mr. Devvrat, Advocate